

Scoters India Ltd.

2725. SHRI SHANKERSINHJI VAGHELA: Will the Minister of INDUSTRY be pleased to state:

(a) when the Scooters India Ltd., Lucknow went into production; and

(b) the capital invested, the target of production and the extent to which the target of production was fulfilled?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a) Scooters India Ltd. commenced trial production in February 1975 and regular production from April, 1975.

(b) The capital invested in Scooters India Ltd. comprising fixed assets and margin money in inventory is Rs. 15.95 crores. The targets of production of scooters and extent to which the same were fulfilled are indicated below:—

Year	Target	Achievement
1975-76	40,000	17,909 In addition 12.50 power packs were also produced.
1976-77	60,000	24,358 In addition 11,937 power packs were also produced.

Central Government Employees Consumer Cooperative Society

2726. SHRI SHANKERSINHJI VAGHELA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government Employees Consumer Cooperative Society Ltd., New Delhi is running into loss;

(b) the total membership of the society, the loan or assistance so far provided by Government to this Society, the amount being contributed

by Government every year towards the salary of superior staff of the Society, the rent being charged by Government for the accommodation of its branch stores; and

(c) whether Government propose to set up an enquiry committee to look into the losses of the Society and fix responsibility and take action against the persons responsible for losses?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) Yes, Sir.

(b) *Memberships*: The total membership of the Society as on 27-6-1977 was 59, 387.

Loans: Rs. 24 lakhs of which Rs. 6 lakhs has since been paid back to Government.

Assistance: Rs. 6.94 lakhs (of which Rs. 4.66 lakhs is in the form of share capital and Rs. 2.28 lakhs in the forms of special financial assistance).

Salary of superior staff: The amount being contributed by Government every year towards the salary of superior staff of the Society varies from year to year depending upon the number of posts subsidies and the scales of pay fixed from time to time. The Government subsidy on this account comes to about Rs. 1.5 lakhs every year.

Rent for accommodation: A nominal rent of Re. 1 per month is being charged by Government for the accommodation of branch stores of the Society.

(c) No, Sir. However, the question of losses incurred by the Society has been a subject of constant review by the management of the Society. The general body of the Society had set up a Committee to enquire into the past losses and fix responsibility etc. The report of this committee was considered by the Board of Directors in February, 1977. It has been decided to place the report before the general body at its next meeting.